

- (iv) A network of protected areas consisting of national parks, sanctuaries and bio-sphere reserves including wetlands, mangroves and coral reefs within their boundaries has been set-up under Wildlife (Protection) Act.
- (v) Under the Convention on Wetlands of International Importance Especially as Waterfowl Habitat (Ramsar Convention), of which India is a signatory, six wetlands have been declared as Ramsar Sites. These include Chilke Lake(Orissa), Wular Lake (J&K), Harike Lake (Punjab), Sambhar Lake (Rajasthan), Loktak Lake (Manipur) and Keoladeo Ghana National Park (Rajasthan).
- (vi) A National Lake Conservation Plan has been formulated to give particular attention to the urban water-bodies which are threatened by pollution and other deleterious activities. The State Government have been requested to identify the lakes that could be included in the Plan.
- (vii) Through the State statutes and Central laws, such as Wildlife (Protection) Act, Forest (Conservation) Act, Water (Prevention and Control of Pollution) Act, etc. Legal measures have been taken up to regulate activities that have a bearing on the preservation of the wetland ecosystems, mangroves and coral reefs.

Production of Groundnut

*173. SHRI HARIBHAI PATEL: Will the Minister of AGRICULTURE be pleased to state:

(c) if not, the steps taken or proposed to be taken by the Government under the oilseeds production programme to help State Governments in achieving the target ?

(a) the production target of groundnut fixed for each State during 1992 and 1993;

(b) whether the target is likely to be achieved by the end of the current financial year; and

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Statewise target for production of groundnut in major producing States decided by TMOP on the basis of targets of oilseeds fixed by Planning Commission.

S. No.	State	1992-93	1993-94
1.	Andhra Pradesh	22.00	22.00
2.	Gujarat	16.00	17.60
3.	Karnataka	10.00	10.25
4.	Madhya Pradesh	2.50	2.50

S. No.	State	1992-93	1993-94
5.	Maharashtra	8.50	8.70
6.	Orissa	5.00	5.00
7.	Rajasthan	2.00	2.00
8.	Tamil Nadu	12.50	12.50
9.	Uttar Pradesh	1.25	1.25
10.	West Bengal	0.20	0.20
11.	Others	0.10	-
Total		80.00	82.00

(b) and (c) During 1992-93, the estimated production of groundnut was 88.54 lakh tonnes. During 1993-94 the Kharif production target for groundnut was fixed at 60 lakh tonnes against which the preliminary assessment of production is 43.6 lakh tonnes. The shortfall in achievement of target is proposed to be reduced by bringing additional area under Rabi/Summer season in Gujarat.

[*Transiation*]

Procurement of Foodgrains

*174. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of FOOD be pleased to state:

(a) the target fixed by the Government for the procurement of wheat, rice and other foodgrains, State-wise;

(b) the names of the foodgrains in respect of which support price has been fixed to provide remunerative price to the farmers; and

(c) the details of the prices so fixed?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The procurement of wheat, paddy and coarsegrains for the Central Pool under price support scheme being totally voluntary, and the procurement of levy-rice from millers/traders being dependent on quantum of paddy purchased by them, no targets, as such, can be fixed for procurement of foodgrains.

(b) and (c) Minimum Support Prices/Procurement Prices of wheat, paddy and coarsegrains for the current 1993-94 Rabi/Kharif Marketing Seasons are as under:—

(*Rs. per quintal*)

Commodities	MSP/Procurement Price
Wheat	Rs.330.00*
Paddy	
Common	Rs.310.00